

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
STARRED QUESTION No. †*200
TO BE ANSWERED ON 11.07.2019

CONDITION OF TRIBALS IN CHHATTISGARH

†*200. SHRI RAM VICHAR NETAM:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of traditional accommodations of tribal communities in Chhattisgarh;
- (b) the measures taken by the Central as well as State Governments to protect the lives of tribal communities in that State;
- (c) the details of tribal communities still staying in the dilapidated houses without toilets along with the number of children leaving school at primary level in the State;
- (d) whether special central assistance meant for the communities has been fully utilized by that State; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF TRIBAL AFFAIRS
(SHRI ARJUN MUNDA)

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to in reply to Rajya Sabha Starred Question No.†*200 for answer on 11.07.2019

(a): Traditionally the tribal communities have been constructing their dwellings with locally available materials of the following types:

Permanent House	Houses with wall and roof made of permanent material like stone packed with mortar, stone not packed with mortar, burnt bricks, stone, or concrete.
Semi-permanent House	Wall is made of permanent material and roof is made of temporary material like Grass, Thatch, Bamboo, polythene plastic, wood etc.,
Serviceable Temporary House	Wall is made of Mud, Unburnt brick or Wood
Temporary House	Houses with wall and roof made of temporary material. Wall can be made of Grass, Thatch, Bamboo etc., Plastic, Polythene, Mud, Unburnt brick or Wood. Roof can be made of Grass, Thatch, Bamboo, Wood, Mud, Plastic or Polythene.
Non-Serviceable Temporary House	Wall is made of Grass, Thatch, Bamboo etc., Plastic or Polythene

(b): Tribal Sub-Plan (TSP) is the dedicated source of fund for tribal development across the country including North East part of India. 40 Central Ministries has been mandated to earmark Tribal Sub-Plan funds in the range of 4.3% to 17.5% of their total Scheme allocation every year for tribal development. Major part of infrastructure development in tribal dominated areas and provision of basic amenities to tribal people in the country is carried out through various schemes / programmes of concerned Central Ministries and the State Governments. Details of TSP funds allocated by Central Ministries / Departments, State Governments and Ministry of Tribal Affairs under various schemes catering to Education, Health, Agriculture, Livelihood, Housing, Drinking water & Sanitation, Employment Generation, Skill Development, Women and Child Development etc. during 2017-18 and 2018-19 are as below:

(Rs. in Crore)

TSP component	2017-18	2018-19
Central Ministries / Departments	1482.75	1360.19
State Component	20237.22	18950.15
Funds under MoTA	322.56	328.14
Total:	22042.53	20638.48

(c): As per Census 2011, the Condition of Houses Occupied by ST households in Chhattisgarh is as follows:

Total ST households in the State	ST Population with Good Houses (%)	ST Population with livable houses (%)	ST Population with dilapidated houses (%)
1,747,575	43.08	53.59	3.32

During 2010-11 to 2018-19, a total of 5,10,581 new houses were sanctioned to the STs in Chhattisgarh State. Out of which, 4,28,101 houses have already been completed so far. In Pradhan Mantri Aawas Yojana – Gramin, the target is to cover each tribal household living in dilapidated houses by 2022. District wise details of houses sanctioned to STs in Chhattisgarh State and construction completed during 2010-11 to 2018-19 under all Central Schemes is at **Annexure 1**. As per data available with Swachh Bharat Mission (SBM) Management

Information System (MIS), full coverage of households with toilets has been achieved in respect of Chhattisgarh State. District wise details of target vs achievement of construction of toilets in Chhattisgarh State is at **Annexure 2**.

Status of dropout rate among STs in Chhattisgarh during 2016-17 is as under:

Educational Stage	Boys	Girls	Total
Primary	5.55	5.00	5.28
Upper Primary	9.71	7.80	8.76

Source: U-DISE (District Information System of Education) 2016-17

(d) & (e): Statement showing funds released to the State of Chhattisgarh and utilization reported from them for the year 2015-16 to 2018-19 under the scheme 'Special Central Assistance to Tribal Sub-Scheme' of Ministry of Tribal Affairs is given below:

(Rs. in Lakh)

Year	Fund Released	Utilization Certificate Awaited
2015-16	10809.64	0.00
2016-17	11717.82	0.00
2017-18	14327.57	1202.08
2018-19	10342.65	0.00

Statement showing funds released by different Central Ministries / Departments under various Schemes for welfare of tribal people in Chhattisgarh State is at **Annexure 3**.

Annexure 1

Annexure 1 referred to in reply to part (c) of the Rajya Sabha Starred Question No.*200 for answer on 11.07.2019

District wise details of houses sanctioned to STs in Chhattisgarh State and construction competed during 2010-11 to 2018-19 under all Central Schemes

S. No	District Name	2018-19		2017-18		2016-17		2015-16		2014-15		2013-14		2012-13		2011-12		2010-11	
		San	Con	San	Con	San	Con	San	Con	San	Con	San	Con	San	Con	San	Con	San	Con
1	BALOD	2303	1387	1700	1660	2192	2137	854	744	994	900	641	620	739	531	309	134	0	0
2	BALODA BAZAR	3232	2743	2172	2106	1198	1170	583	559	534	507	694	666	2099	308	670	161	0	0
3	BALRAMPUR	8343	3400	2642	2437	8895	8565	1696	1564	1711	1503	2700	2468	1122	1001	453	158	0	0
4	BASTAR	3806	2513	2400	2362	1291	1281	1885	1838	1830	1830	9644	9644	3434	1198	2	0	0	0
5	BEMETARA	903	684	428	396	612	594	15	12	64	63	297	290	151	145	185	112	0	0
6	BIJAPUR	862	281	81	58	1273	1115	621	590	619	619	3901	3613	1902	1509	2800	1	352	3
7	BILASPUR	7036	5104	7594	7223	6612	6328	1462	1426	1462	1431	3605	3538	4893	4714	661	84	0	0
8	DANTEWADA	1756	1058	1297	1229	1038	1001	682	642	659	642	3507	3415	1126	1126	145	1	0	0
9	DHAMTARI	6651	4988	640	628	5703	5661	720	700	719	706	4099	4050	413	411	29	0	0	0
10	DURG	828	193	109	105	822	779	189	175	197	197	225	224	103	103	39	34	8	1
11	GARIYABAND	5487	3704	2748	2574	4920	4679	777	736	2411	2220	1765	1667	683	624	382	195	0	0
12	JANJGIR-CHAMPA	3040	2610	4149	3952	1814	1725	667	630	530	511	714	693	987	643	26	1	0	0
13	JASHPUR	9500	6081	7190	6941	9781	9381	1912	1907	1914	1914	5013	5013	3126	1053	378	74	0	0
14	KANKER	3843	2407	1951	1892	1046	996	1450	1413	1516	1454	8012	7878	624	615	2178	605	83	26
15	KAWARDHA	6090	4369	2440	2383	5479	5302	611	530	612	571	3740	3432	2429	522	0	0	0	0
16	KONDAGAON	2140	1600	785	780	692	691	1469	1386	1433	1383	13750	13510	2308	1262	28	0	0	0
17	KORBA	10824	8686	7208	6877	7636	7369	1574	1559	1650	1650	6743	6743	769	769	1960	329	0	0
18	KOREA	4960	3184	2168	2009	6770	6283	1000	999	947	947	4575	4575	945	701	914	422	0	0
19	MAHASAMUND	7825	6415	4809	4685	4449	4308	1000	851	914	870	2222	2131	3847	2310	182	127	35	6
20	MUNGELI	1516	1153	785	595	1997	1931	272	244	263	252	398	376	1833	297	1022	42	0	0
21	NARAYANPUR	490	332	70	60	1266	985	372	308	356	328	720	681	775	775	2616	2612	0	0
22	RAIGARH	8542	6985	9653	9186	6398	6222	1813	1666	1834	1808	2098	2039	3343	1416	492	488	141	10
23	RAIPUR	841	699	249	240	605	584	144	136	132	127	158	157	113	111	142	99	1	0
24	RAJNANDAGON	8976	8244	1940	1909	3541	3440	1423	1317	1471	1415	1791	1785	2310	862	676	242	0	0
25	SUKMA	3749	2991	1562	1562	792	792	705	648	1874	1413	3096	1330	805	805	6	0	0	0
26	SURAJPUR	3021	2129	3092	2917	3368	3219	1306	1279	1273	1270	3012	3008	869	824	828	100	0	0
27	SURGUJA	14535	7850	5590	5194	8230	7813	1653	1632	2377	2321	-	-	1050	1040	373	93	425	276
	Total	131099	91790	75452	71960	98420	94351	26855	25491	30296	28852	87120	83546	42798	25675	17496	6114	1045	322

Source: Figures reported by States/UTs on Awaassoft as on 26.06.2019

San = Sanctioned, Con = Construction Completed

Annexure 2

Annexure 2referred to in reply to part (c)of the Rajya Sabha Starred Question No.*200 for answer on 11.07.2019

District wise details of target vs achievement of construction of toilets in Chhattisgarh State (as on 8.7.2019)

Sl. No.	District Name	Target			Achievement						Balance Uncovered HH	IHHL Coverage (%)
		Total Detail Entered (With & Without Toilet)	Total HH Detail with Toilet	Total HH Identified	In 2013-2014	In 2014-2015	In 2015-16	In 2016-17	In 2017-18	Total HH Covered		
1	BALOD	167083	66395	95264	34	1350	15398	52947	30959	167083	0	100
2	BALODA BAZAR	287243	58195	226068	2	36	27696	47754	151657	287243	0	100
3	BALRAMPUR	175607	66896	96683	32	127	8957	66692	18069	175607	0	100
4	BASTAR (JAGDALPUR)	184587	59490	119758	418	1985	8020	31527	83563	184587	0	100
5	BEMETARA	160471	42827	116939	1	2919	11602	52183	50937	160471	0	100
6	BIJAPUR	23262	1115	22087	0	88	4828	3569	13662	23262	0	100
7	BILASPUR	378900	141234	221463	7931	2066	25985	135177	71816	378900	0	100
8	DANTEWADA	43119	20216	22304	3429	124	1583	6941	14252	43119	0	100
9	DHAMTARI	157932	66988	86606	1630	7826	27958	40902	14258	157932	0	100
10	DURG	134196	38715	94973	13001	1602	8374	63387	20421	134196	0	100
11	GARIYABAND	156219	36756	102925	2	754	10988	51623	56096	156219	0	100
12	JANJGIR - CHAMPA	329607	61619	260673	6887	1113	25243	57207	184423	329607	0	100
13	JASHPUR	190399	62779	115076	1902	2271	9965	100276	15094	190399	0	100
14	KANKER	182422	72223	108274	790	1423	15183	24522	69071	182422	0	100
15	KAWARDHA (KABIRDHAM)	191319	62105	126490	3413	882	10853	60345	56722	191319	0	100
16	KONDAGAON	124663	15215	107895	0	2993	3360	16997	86098	124663	0	100
17	KORBA	260239	114778	142123	4523	824	8178	21773	66411	260239	0	100
18	KORIYA	114281	23502	84326	2612	2077	25053	41117	19920	114281	0	100
19	MAHASAMUND	271721	58759	198424	3907	963	6347	144685	60806	271721	0	100
20	MUNGELI	158157	48307	109471	0	371	13691	89919	5733	158157	0	100
21	NARAYANPUR	19380	1351	18021	0	820	3191	8210	5808	19380	0	100
22	RAIGARH	330371	93142	208445	6914	1215	10606	72449	152501	330371	0	100
23	RAIPUR	162868	51680	110023	2941	273	8310	29427	73178	162868	0	100
24	RAJNANDGAON	260233	143692	111583	5221	1352	29404	83237	2448	260233	0	100
25	SUKMA	31720	7927	23185	11	310	2581	4955	15444	31720	0	100
26	SURAJPUR	169306	30274	135158	4	196	12335	74255	52242	169306	0	100
27	SURGUJA	179836	59813	114498	1938	3865	20595	82515	12937	179836	0	100
Total		4845141	1505993	3178735	67543	39825	356284	1464591	1404526	4845141	0	100

Source: Swachh Bharat Mission Management Information System (SBM – MIS)

Annexure 3

Annexure 3 referred to in reply to parts (d) & (e) of the Rajya Sabha Starred Question No.*200 for answer on 11.07.2019

Fund Released to Government of Chhattisgarh for welfare of STs in 2017-18

S.No	Ministry Name	Scheme Name	Sanctioned Amount(Rs. in lacs)
1	Department of Agriculture, Cooperation and Farmers' Welfare	National Food Security Mission	1300.44
		National Mission on Horticulture	2883.18
		National Mission on Oil Seed and Oil Palm	209.15
		National Project on Agro- Forestry	76.50
		National Project on Soil Health and Fertility	70.57
		Paramparagat Krishi Vikas Yojana	148.90
		Pradhan Mantri Krishi Sinchai Yojana (PMKSY)- Per Drop More Crop	1347.50
		Rainfed Area Development and Climate Change	142.37
		Rashtriya Krishi Vikas Yojna	2518.00
		Sub - Mission on Agriculture Extension	347.72
		Sub- Mission on Agriculture Mechanisation	500.00
		Sub- Mission on Seed and Planting Material	45.59
2	Department of Animal Husbandry, Dairying and Fisheries	Schemes for Differently Abled Persons (Schemes for implementation of Persons with Disability Act)	185.92
3	Department of Health and Family Welfare	Human Resources for Health and Medical Education	717.00
		National Health Protection Scheme	3076.18
		National Rural Health Mission	20427.30
		National Urban Health Mission	133.00
4	Department of Higher Education	RashtriyaUchhatar Shiksha Abhiyan (RUSA)	297.86
5	Department of Land Resources	Integrated Watershed Development Program (Programme Component)	334.00
6	Department of Rural Development	National Rural Livelihood Mission (State Component)	1773.12
		Pradhan Mantri AwasYojna (PMAY)- Rural (Programme Component)	48594.29
7	Department of School Education and Literacy	National Programme of Mid-Day Meal in Schools (Amount met from Gross Budgetary Support)	9059.55
		Rashtriya Madhyamik Shiksha Abhiyan (Programme Component)	5432.76
		Sarva Shiksha Abhiyan	20368.90
		Teachers Training and Adult Education	299.18
8	Ministry of Drinking Water and Sanitation	Nation Rural Drinking Water Programme (State Component)	1634.99
		SBM-Rural (State Component)	17264.32

S.No	Ministry Name	Scheme Name	Sanctioned Amount(Rs. in lacs)
9	Ministry of Environment, Forests and Climate Change	National Mission for a Green India (Funded From NCEF) - Green India Mission-National Afforestation Programme	98.39
		Project Tiger	300.00
10	Ministry of Housing and Urban Poverty Alleviation	National Urban Livelihood Mission (States/UTs Component)	88.13
		PMAY-Urban (Other items of States/UTs Component)	613.84
11	Ministry of Tribal Affairs	Development of Particularly Vulnerable Tribal Groups (PVTGs)	1089.50
		Grants under proviso to Article 275(1) of the Constitution	10964.49
		Minimum Support Price for Minor Forest Produce(MSP for MFP)	89.41
		Post-Matric Scholarship	3811.26
		Pre-Matric Scholarship	1805.30
		Special Central Assistance to Tribal Sub-Schemes	14327.57
		Support to Tribal Research Institutes	168.73
12	Ministry of Women and Child Development	Anganwadi Services (Erstwhile Core ICDS)	7986.35
		TOTAL	180531.26

Source: <http://stemis.gov.in>

Fund Released to Government of Chhattisgarh for welfare of STs in 2018-19

S.No	Ministry Name	Scheme Name	Sanctioned Amount(Rs. in lacs)
1	Department of Agriculture, Cooperation and Farmers' Welfare	National Bamboo Mission	69.77
		National Food Security Mission	1836.68
		National Mission on Horticulture	3272.00
		National Mission on Oil Seed and Oil Palm	196.32
		National Project on Agro- Forestry	45.90
		National Project on Soil Health and Fertility	253.60
		Paramparagat Krishi Vikas Yojana	313.04
		Pradhan Mantri Krishi Sinchai Yojana (PMKSY)- Per Drop More Crop	1345.09
		Rainfed Area Development and Climate Change	187.72
		Rashtriya Krishi Vikas Yojna	2216.00
		Sub - Mission on Agriculture Extension	250.09
		Sub- Mission on Agriculture Mechanisation	760.00
		Sub- Mission on Seed and Planting Material	234.59

S.No	Ministry Name	Scheme Name	Sanctioned Amount(Rs. in lacs)
2	Department of Animal Husbandry, Dairying and Fisheries	Integrated Development and Management of Fisheries	10.20
		Livestock Census and Integrated Sample Survey	38.34
		Livestock Health and Disease Control	134.10
3	Department of Health and Family Welfare	Human Resources for Health and Medical Education	304.00
		National Rural Health Mission	24923.93
		National Urban Health Mission (Support from National Investment Fund)	142.00
4	Department of Higher Education	RashtriyaUchhatar Shiksha Abhiyan (RUSA)	227.25
5	Department of Rural Development	National Rural Livelihood Mission (Programme Component)	2175.68
		Pradhan Mantri AwasYojna (PMAY)- Rural (Programme Component)	47204.91
6	Department of School Education and Literacy	National Programme of Mid-Day Meal in Schools	9986.39
		Rashtriya Madhyamik Shiksha Abhiyan	4554.99
		Sarva Shiksha Abhiyan	15399.26
		Teachers Training and Adult Education	257.09
7	Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	National AYUSH Mission (NAM) (Support from National Investment Fund)	224.98
8	Ministry of Drinking Water and Sanitation	National Rural Drinking Water Mission - Nation Rural Drinking Water Programme	1743.82
		SBM-Rural (Programme Component)	11035.22
9	Ministry of Environment, Forests and Climate Change	Forest Fire Prevention and Management	39.66
		Integrated Development of Wildlife Habitats (Funded from NCEF)-Development of Wildlife Habitats	199.14
		Integrated Development of Wildlife Habitats (Funded from NCEF)-Project Tiger	67.15
		National Mission for a Green India (Funded From NCEF)-Green India Mission-National Afforestation Programme	30.50
10	Ministry of Housing and Urban Affairs	Deendayal Antyodaya Yojana-National Urban Livelihood Mission (DAY-NULM) (States/UTs Component)	90.96
		PMAY-Urban (Other items of States/UTs Component)	1452.00
11	Ministry of Labour	National Career Services	5.69

S.No	Ministry Name	Scheme Name	Sanctioned Amount(Rs. in lacs)
	and Employment	National Child Labour Project including grants in aid to voluntary agencies and reimbursement of assistance to bonded labour	62.70
12	Ministry of Panchayati Raj	Capacity Building- Panchayat Sashaktikaran Abhiyaan (PSA) / Rashtriya Gram Swaraj Abhiyan (RGSA)	221.69
13	Ministry of Tribal Affairs	Development of Particularly Vulnerable Tribal Groups (PVTGs)	1051.50
		Grants under proviso to Article 275(1) of the Constitution	11352.92
		Minimum Support Price for Minor Forest Produce(MSP for MFP)	197.31
		Post-Matric Scholarship	4609.57
		Pre-Matric Scholarship	4755.63
		Special Central Assistance to Tribal Sub-Schemes	10342.65
		Support to Tribal Research Institutes	504.49
14	Ministry of Women and Child Development	Anganwadi Services (Erstwhile Core ICDS)	4396.25
		Scheme for Adolescent Girls	110.35
		TOTAL	168833.12

Source: <http://stcmis.gov.in>